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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 70/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: Mr. Vivek V. Makar
V/s.
M/s. Oriental Rubber Industries Ltd.

SECTION OF THE COMPANIES ACT: 397/398, 237b, 58, 59 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1. *SHRUTI SAROSENATI*
1/B THAKORE JALIWALA
& ASSOCIATES
(FOR PETITIONER)

COUNSEL

[Signature]

2. *Munirza Kadiwala*
a/w Hashim
Chivalwala
i/b HSA Advocates
for Respondent Nos.
1 to 4 & 6 to 9

Advocates

[Signature]

ORDER

CP 70/397-398,237b,58-59/NCLT/MB/MAH/2016

At request of the parties, list this matter on 4.1.2018.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)